

**DR. KARAN SINGH :** The procedure is, when you board, your baggages is not checked, your handbag is searched. If these people had brought on board earlier, they could have left the handbag in the Plane. We do not search the handbag in the plane we only search in the case of those who board. It is only for them.

**उत्तर प्रदेश की बिये गये ऋण**

\*69. श्री हुकम चन्द कछवाय : क्या वित्त मंत्री यह बताने कि कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार द्वारा उत्तर प्रदेश को दिए गये ऋण में से कितनी राशि का भुगतान करना अभी बाकी है; और

(ख) ऋण पर कितना व्याज बकाया है ?

**THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) :** (a) Central loans outstanding against Utter Pradesh at the end of January, 1972 amount to about Rs. 743.82 crores.

(b) No amount is outstanding from the State Government towards interest on Central loans as at the end of January, 1972.

श्री हुकम चन्द कछवाय : यह जो ऋण बकाया है इसे वसूल करने के लिए आप कौन से कदम उठा रहे हैं ? किस तरह से वह स्टेट भी इन ऋणों को चुका रही है। जब स्टेट ऋणों की अदायगी नहीं करती है तो क्या आपने बैंक को आदेश दिए है कि जो इस तरह की स्टेट ओवर ड्राफ्ट लेनी है उसको रोक जाए ?

श्री यशवन्तराव चावण : ये दोनों अलग-अलग चीजें हैं। कल मैंने ओवर ड्राफ्ट्स के बारे में अपनी बजट स्पीच में एक्सप्लेनेशन दिया था। मैंने कहा था कि कुछ स्टेट्स पुराने ओवर ड्राफ्ट्स को जल्दी से पूरे का पूरा वापिस नहीं कर सकती है। इसके लिए पंद्रह परसेंट देने की

बात है। जो ऋण होते हैं उनकी वापसी के बारे में स्टेट गवर्नमेंट और सेंटर के बीच कुछ एग्जीमेंट होता है और उस तरीके से इनकी वापसी का काम चलता है।

श्री हुकम चन्द कछवाय : मैं जानना चाहता हूँ कि पैसा कितना लिया गया है और उसका उपयोग किन-किन कामों में किया गया है ? क्या यह पैसा वास्तव में ईमानदारी के साथ खर्च किया गया है, पिछड़े वर्गों के लिए या हरिजनो के लिए या गांवों में इसको खर्च किया गया है ?

**SHRI YESHWANTRAO CHAVAN :** The loans are taken for some definite programmes as a result of which they create certain assets also in the States. I shall give certain details so that hon. Members can understand for what purpose the loans are being made use of. The figures are as follows :

Loans for development purposes	Rs. 127.76 crores
Block loans for State plan schemes	Rs. 128 crores
Relief towards natural calamities	Rs. 5.26 crores
Rehabilitation of displaced persons	Rs. 2.24 crores
Short-term loans for purchase of fertilisers ...	Rs. 5 crores

Sometimes, money is given for certain other schemes also under this head. For the last so many years, the total under this comes to about Rs. 52 crores. I am mentioning the different categories just to show that these loans are being taken for certain specific schemes, as a result of which they undertake certain development programmes and achieve certain results and at the same time create certain assets. For example, the irrigation projects and the electricity projects and assets of the State Governments.

श्री हुकम चन्द कछवाय : पैसा जो उसने लिया है उसका उपयोग ठीक हुआ है या नहीं ?

**SHRI YESHWANTRAO CHAVAN :** I said it in so many words. उपयोग हुआ है।

**SHRI SURENDRA MOHANTY :** May I know the total servicing charges for these accumulated debts and the amount of Central grants to the State of UP ?

**SHRI YESHWANTRAO CHAVAN :** I can give the details in regard to the servicing charges, because they differ from State to State.

**MR. SPEAKER :** The main question was about the loans only.

**SHRI SURENDRA MOHANTY :** That means servicing conditions also.

**SHRI YESHWANTRAO CHAVAN :** For example, for the block loans for the State plans, the period is 15 years. The interest rate per cent per annum will be 4½. I have got similar details. These are really the servicing conditions.

**SHRI SURENDRA MOHANTY :** What is the difference between the servicing charges and the actual Central grants to the Government of UP ?

**SHRI YESHWANTRAO CHAVAN :** Up to January, 1971-72, the Central loan budget was Rs. 102 crores. Payments made by the State Government were Rs. 45 crores, and the interest was about Rs. 22 crores. So, the hon. Member can see the conditions from this.

श्री राम सहस्रय पांडे : ओवर ड्राफ्ट की समस्या के समाधान के लिए आपने सेल्फ जेनरेटिंग इकोनोमी की बात कही है।

The hon. Minister has said that he is going to create self-generating resources. What are those self-generating resources which he is going to provide to the States by which they are going to generate their own resources as a result of which the overdraft problem could also be solved ?

**MR. SPEAKER :** The main question is only about overdrafts. This supplementary question does not arise out of it, and as a matter of fact, this is not relevant.

**SHRI S. M. BANERJEE :** May I know whether it is a fact that the UP Government had to take this loan from the Centre and had also to have resort to overdrafting because of the need to develop the underdeveloped areas of the eastern UP districts and also to give some relief to the teachers and Government employees who were agitating for better service conditions and better wages and if so, in view of the backwardness of UP, and the fact that half of UP practically is backward, not educationally but actually in the matter of industries and other things, may I know whether these loans will be written off or some financial aid will be given to UP for the betterment of the people of UP ?

**SHRI YESHWANTRAO CHAVAN :** There is no question of writing off of the debts.

**SHRI S. M. BANERJEE :** May I know whether aid will be given.

**MR. SPEAKER :** The hon. Minister has given a categorical answer already.

**SHRI S. M. BANERJEE :** Let him not write off the loans, but at least let him give aid to the State. Otherwise, all our plans will not succeed, and none of our plans will be successful.

#### **Interest of Nationalised Banks in Agricultural and Neglected Sectors**

\*70. **SHRI BIRENDER SINGH RAO :** Will the Minister of FINANCE be pleased to state :

(a) whether interest of Nationalised Banks in Agriculture, small-scale industries and other hitherto neglected sectors has slowed down recently;

(b) if so, the reasons therefor; and

(c) the reaction of Government thereto ?